NATIONAL COMPAN<u>Y/L</u>AW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 52/BB/ 2018	-	Admission	252(3)	M/s Dharampreeth Developers & Promotors Pvt Ltd Vs ROC

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

ORDER

Matter is listed today for admission. No representation. Registry has raised objections. List it on 19.02.2018 for compliance.

Member (T)

Member (J)